

**Extradition treaty with foreign countries**

3218. SHRI AJAY SANCHETI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of countries with whom India has signed Extradition Treaty;
- (b) the details of countries with whom India has proposed to sign Extradition Treaty; and
- (c) to what extent this treaty has helped the country in the process of extradition of international terrorists and criminals from other countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) to (c) Till date, India has signed Extradition Treaties with 47 countries/territories namely Afghanistan, Australia, Azerbaijan, Bahrain, Bangladesh, Belarus, Belgium, Bhutan, Brazil, Bulgaria, Canada, Chile, Egypt, France, Germany, Hong Kong, Indonesia, Iran, Israel, Kazakhstan, Kuwait, Malaysia, Mauritius, Mexico, Mongolia, Nepal, Netherlands, Oman, Philippines, Poland, Portugal, Republic of Korea, Russia, Saudi Arabia, South Africa, Spain, Switzerland, Tajikistan, Thailand, Tunisia, Turkey, United Arab Emirates, United Kingdom, Ukraine, United States of America, Uzbekistan and Vietnam. Besides, India has also entered into extradition arrangements with nine more countries namely Croatia, Fiji, Italy, Papua New Guinea, Peru, Sweden, Singapore, Sri Lanka and Tanzania.

It is the policy of the Government to conclude Extradition treaties with as many countries as possible so as to ensure that fugitive criminals do not escape justice.

These treaties provide a legal framework for extradition of fugitive offenders and specify circumstances and conditions governing the process of extradition sought by one Contracting State from the other. As per available information, 62 criminal fugitives have been successfully extradited to India since 2002.

**Talks with foreign heads of State on membership of NSG**

3219. SHRIMATI SASIKALAPUSHPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of foreign heads of state who visited India during the last one year;
- (b) whether Government has held talks with them regarding India's membership for Nuclear Suppliers Group (NSG); and
- (c) how many of them expressed positive response and supported India's entry into NSG?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) The list of Heads of State who have visited India in 2016 is given in Statement (*See* below).

(b) and (c) The Government continues to engage with all members of the Nuclear Suppliers Group (NSG) at the appropriate levels for an early decision on India's application for membership of the Group. France and Russia support India's membership of the Group. Brazil has expressed its understanding of India's aspiration for membership. The remaining countries listed in the annex are not members of the NSG.

***Statement***

*List of Heads of State who have visited India in 2016*

Sl. No	Heads of State	Dates
1.	President of French Republic	24-26 January 2016
2.	President of Republic of Maldives	10-11 April 2016
3.	President of Democratic Socialist Republic of Sri Lanka	13-14 May 2016
4.	President of the Republic of Myanmar	27-30 August 2016
5.	President of Egypt	1-3 September 2016
6.	President of Afghanistan	14-15 September 2016
7.	President of the Russian Federation	13-14 October 2016
8.	President of Brazil	17 October 2016
9.	President of Israel	15 November 2016
10.	President of Afghanistan	3-4 December 2016
11.	President of Indonesia	12-13 December 2016

**Criteria for recipients of Pravasi Bharatiya Samman**

3220. SHRI M.P. VEERENDRAKUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the criteria for selecting the recipients for Pravasi Bharatiya Samman;
- (b) the objectives of organising Pravasi Bharatiya Divas and Pravasi Samman; and
- (c) how far the country has achieved in investment and economic activity through Pravasi initiative?